

COURT-II

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

**APPEAL NO. 175 OF 2014 AND
APPEAL NO. 180 OF 2014 &
IA NO. 292 OF 2014**

Dated : 7th November, 2016

APPEAL NO. 175 OF 2014

In the matter of:

NTPC Ltd.	...	Appellant(s)
Vs.		
Central Electricity Regulatory Commission & Ors.	...	Respondent(s)

**APPEAL NO. 180 OF 2014 &
IA NO. 292 OF 2014**

In the matter of:

GRIDCO Ltd.	...	Appellant(s)
Vs.		
NTPC Ltd. & Anr.	...	Respondent(s)

Counsel for the Appellant (s) :

Counsel for the Respondent(s) :

ORDER

Since, the post of Judicial Member is lying vacant and the process of selection of new Judicial Member is yet to be completed, the Court could not assemble today.

As agreed by the parties, the matter is listed for hearing on **07.12.2016.**

Court Master

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